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organisation should suffer in comparison with the work-charged employees.

- (ii) Carry-forward of the entire earned leave accumulated by CEA/CWC employees prior to NTPC take-over is therefore, imperative, even if it calls for relaxation of rules of grant of special dispensation at the highest level. Most urgent action is required as the dead-lock has been continuing for a long time.

**Payment of Royalty by M/s. A. H. Wheelar and Company and M/s. H. Botham and Company**

2537. DR. KRUPASINDHU BHOI : Will the Minister of RAILWAYS be pleased to state :

(a) what is the percentage of the royalty being paid to Government by M/s. A. H. Wheelar and Company and M/s. H. Botham and Company on behalf of the railway book stalls allotted to them ;

(b) when was this percentage fixed ;

(c) whether the royalty has been revised recently, if so, the details thereof ;

(d) whether the same percentage of royalty is being taken from other vendors and companies, such as unemployed graduates etc. ; and

(e) if not, the reasons therefor ?

**THE MINISTER OF RAILWAYS (SHRI BANSI LAL) :** (a) 3 per cent of sales turnover.

(b) and (c) : The percentage of royalty was raised from 2½% to 3% with effect from 1.1.1985.

(d) No, Sir.

(e) It is the Government's policy to encourage running of bookstalls by unemployed graduates, their partnerships, associations, etc. and not to treat them at par with major bookstall contractors as far as royalty is concerned.

**Nidubrolu-Nizampatnam Rail Line**

2538. SHRI C. SAMBU : Will the Minister of RAILWAYS be pleased to state :

(a) whether the survey work to construct 25 k.m. broad gauge railway line from Nidubrolu to Nizampatnam has been completed ; and

(b) if so, by what time the construction work on said rail line is likely to be started ?

**THE MINISTER OF RAILWAYS (SHRI BANSI LAL) :** (a) and (b) : The survey completed recently reveals that this line, 21.5 kms long, would cost Rs 12.19 crore and will be financially unremunerative.

In view of the severe constraints of resources and heavy commitments already in hand, there is no likelihood of taking up this work in the near future.

**Scheme to Open Screening Centre in Sagar (Madhya Pradesh)**

2539. SHRI NANDLAL CHAUDHARY : Will the Minister of

**HEALTH AND FAMILY WELFARE**  
be pleased to state :

(a) whether it is a fact that a scheme to open a cancer screening Centre in Sagar (Madhya Pradesh) is under consideration ;

(b) if so, the total cost of this scheme and whether a site has been selected for this scheme ; and

(c) if so, the name of the site ?

THE MINISTER OF STATE IN  
THE DEPARTMENT OF HEALTH  
(SHRI YOGENDRA MAKWANA) :  
(a) No, Sir.

(b) and (c) : Question does not arise.

**Casual Workmen under the Paradip Port Trust**

2540. SHRI INDRAJIT GUPTA :  
Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that several hundred casual workmen are maintained under the Paradip Port Trust although they have been working continuously for more than 7 or 8 years ;

(b) whether they are performing the same jobs as are done by corresponding categories of permanent hands, but are paid less than half the latter's wages ; and

(c) the reasons for refusal by the Port Authorities to make such casual workmen permanent ?

THE MINISTER OF STATE OF  
THE MINISTRY OF SHIPPING AND  
TRANSPORT (SHRI Z. R. ANSARI) :  
(a) A number of labourers working with the labour supply contractors on daily basis at Paradip Port were taken over by the Paradip Port Trust w.e.f. 1.11.80 for direct payment of wages and these workers are engaged in various Departments of the Port Trust

as casual workers. The number of casual workers as on 1.4.85 is 639.

(b) It is not correct that all the casual workers are performing the same jobs as are being performed by permanent employees of the Port Trust. The daily wages of casual workers are less than the wages of regular port employees.

(c) It has not been possible for the Paradip Port Trust to make the casual workers as permanent as the number of casual workers is in excess of the actual requirements.

**Schools, Boarding Houses to Look after Mentally Retarded Children and Adults in India and Plan for Seventh Plan**

2541. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of SOCIAL AND WOMEN'S WELFARE be pleased to state :

(a) how many schools, boarding houses are there in the country, State-wise, to look after mentally retarded children and adults ; and

(b) the proposals of Government for the Seventh Plan period in this regard ?

THE MINISTER OF STATE OF  
THE MINISTRY OF SOCIAL AND  
WOMEN'S WELFARE (SHRIMATI  
M. CHANDRASEKHAR) : (a) and  
(b) : Two Statements I and II are given below :

**Statement-I**

Sl. No.	State/Union Territory	No. of Institutions for Mentally Retarded*
1	2	3
1.	Andhra Pradesh	11
2.	Bihar	3